

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 6287 of 2015**

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**06/25.06.2020** Heard learned counsel for the parties through V.C.

2. At the request of learned counsel for the State, put up this case on **13.07.2020** for further hearing.

**(Deepak Roshan, J.)**

Pramanik/